

of Powers) Act, 1976. [Placed in Library. See No. LT-10814/76].

PUBLIC WAKFS (EXTENSION OF LIMITATION) TAMIL NADU AMENDMENT ACT, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

A copy of the Public Wakfs (Extension of Limitation) Tamil Nadu Amendment Act, 1976 (Hindi and English versions) (President's Act No. 14 of 1976) published in Gazette of India dated the 17th April, 1976, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10815/76].

TAMIL NADU CULTIVATING TENANTS PROTECTION (AMENDMENT) ACT, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA SAHEB P SHINDE): I beg to lay on the Table—

A copy of the Tamil Nadu Cultivating Tenants Protection (Amendment) Act, 1976 (Hindi and English versions) (President's Act No. 18 of 1976) published in Gazette of India dated the 17th April, 1976 under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-10816/76].

CERTIFIED ACCOUNTS OF INDIAN COUNCIL OF HISTORICAL RESEARCH FOR 1972-73 AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE

DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi and English versions) of the Indian Council of Historical Research for the year 1972-73, under rule 44(d) of the Memorandum of Association and Rules of the Indian Council of Historical Research.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above document.

[Placed in Library. See No. LT-10817/76].

12.08 hrs.

*DEMANDS FOR GRANTS, 1976-77—
Contd.

MINISTRY OF TOURISM AND CIVIL AVIATION—contd.

MR. SPEAKER: The House will now take up discussion and voting on Demands No 89 to 92 relating to the Ministry of Tourism and Civil Aviation, for which four hours have been allotted.

The hon. Members present in the House, who desire to move their Cut Motions may send slips to the Table within fifteen minutes, indicating the serial numbers of the Cut Motions they would like to move. The Minister will be called at 3.15 p.m.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1977, in respect of the heads of demands entered in

*Moved with the recommendations of the President.